

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 149/2015

KRISHNA PAL @ KRESH PAL

Appellant(s)

VERSUS

STATE OF U.P & ANR

Respondent(s)

Date : 01/04/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mordhwaj Singh,Adv.
Mr. Anurag Kishore,Adv.

For Respondent(s)

Ms. Heena Khan,Adv.
Mr. Dillip Kumar Nayak,Adv.
Gp. Capt. Karan Singh Bhati,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the concerned High Court in
respect of respondent No.1.
List again on 29.6.2016.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.04.01
16:09:47 SCT
Reason: